

List of cases in which Electronic Service of process has taken place during the month of June 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CS COMM	ICICI B ANK LTD.	VIKAS CHOP	17.04.2023	01.06.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			OMP(I)CO	HDFC BANK LTD.	VANISH BHO	03.02.2023	01.06.2023	
			OMP(I)CO	HDFC BANK LTD.	VANISH BHO	03.2.2023	01.06.2023	
			OMP(I)CO	HDFC BANK LTD.	VANISH BHO	03.02.2023	01.06.2023	
			CS COMM	ACER GREEN PVT.	MUKESH GU	24.05.2023	02.06.2023	
			CS COMM	ICICI BANK LTD.	VMANISH DE	24.04.2021	02.06.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			CS COMM	LIC HOUSING FIN	RAJESH KUM	12.04.2023	02.06.2023	
			CS COMM	LIC HOUSING FIN	RAJESH KUM	12.04.2023	02.06.2023	
			CS COMM	ICICI BANK LTD. V	BABBAR & A	20.07.2022	02.06.2023	
			CS COMM	TATA CAPITAL FIN	JOGINDER S	26.05.2023	05.06.2023	
			CS COMM	LIC HOUSING FIN	VISHWENDI	01.04.2023	05.06.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			CS COMM	LIC HOUSING FINANCE LIMIT		19.04.2023	05.06.2023	
			OMP COMM/S	SONY SONS V	VIPIN PILLAI	16.03.2023	05.06.2023	
			OMP(I) CO	HDFC BANK LTD.	ANISH BHO	07.02.2023	05.06.2023	
			OMP(I) CO	HDFC BANK LTD.	ANISH BHO	17.04.2023	05.06.2023	
			OMP(I) CO	HDFC BANK LTD.	ANISH BHO	17.04.2023	05.06.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			OMP (I)CO	HDFC BANK LTD.	VANISH BHO	21.02.2023	05.06.2023	
			CS COMM	ICICI BANK LTD.	VC. PRAKASH	02.03.2022	06.06.2023	
			CS COMM	M/S MATRIX INDUS	HARVAN K	29.05.2023	06.06.2023	
			OMP(I)CO	HDFC BANK LTD.	VANISH BHO	01.06.2023	06.06.2023	
			CS COMM	ICICI BANK LTD.	V.BABBAR & A	15.02.2023	06.06.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			OMP(I)CO	TATA CAPITAL FIN	VANISH BHO	24.05.2023	06.06.2023	
			OMP(I)CO	HDFC BANK LTD.	VANISH BHO	01.02.2023	06.06.2023	
			OMP(I)CO	HDFC BANK LTD.	VANISH BHO	01.02.2023	06.06.2023	
			OMP(I)CO	HDFC BANK LTD.	VANISH BHO	01.02.2023	06.06.2023	
			OMP(I)CO	HDFC BANK LTD.	VANISH BHO	01.06.2023	06.06.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS DJ 529,	MR. NITIN GUPTA	MOHIT SINGH	15.05.2023	16.06.2023	
			CS COMM	ICICI BANK LTD. V	CHETNA BH	16.11.2021	16.06.2023	
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMME RCIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL					
10	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL					
13	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	NIL					
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL					
16	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)	GOOD LUCK RESORTS VS ORAVEL STAYS PVT LTD	AKSHAY DHAWAN	10.04.2023	06.06.2023	
			EXE(COMM)	HDFC BANK VS DHEERAJ KASHYAP	RAJEEV KUMAR RANJAN	19.04.2023	02.06.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			EXE(COMM) 142/2023.	HDFC BANK VS YOGITA NEGI	RAJEEV KUMAR RANJAN	19.04.2023	02.06.2023	
			CS(COMM) 348/2023	CENTRAL BANK OF INDIA VS BRIOSO VENTURE	HARDIK BEDI	06.06.2023	06.06.2023	
			CS(COMM) 164/2023	CLIX CAPITAL VS SIKARWAR SCAN	RAVI SHANKAR GARG	20.03.2023	08.06.2023	
			OMP (I) (COMM) 1233/2023	SHARE SAMADHAN LTD VS RAVINDER KATYAL	ZAHID ANWAR ANSARI	06.06.2023	06.06.2023	
			CS(COMM) 368/2023	SIDMAN INDUSTIRES VS AARPEE LOGISTICS	ANUJ JAIN	08.06.2023	08.06.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of	
18	SH. SANDEEP YADAV	South	NIL						
19	SH. RAJEEV BANSAL	South	CS (Comm.) 259/23	Canara Bank Vs. M/s Harish	Ankur Aggarwal	05/02/2023	6/1/23		
			CS (Comm.) 669/23	Jasvinder Pal Vs. Baldev Singh	Shish Upadhyay	12/09/2022	6/1/23		
			CS (Comm.) 408/22	Union Bank of India Vs. Dinnath Prasad	Manoj Kant Chhabra	07/12/2023	6/5/23		
			CS (Comm.) 255/23	ICICI Bank Vs. Sahkti Rastogi	C. Parkash	04/21/2023	6/8/23		

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (Comm.) 403/22	Canara Bank Vs. Neelam Rani	anjeev Chopra	07/08/2023	6/8/23	
			CS (Comm.) 330/23	Pradhymna Vs. Munish Ohri	Harkirat Singh	05/31/2023	6/8/23	
			CS (Comm.) 15/23	Central Warehousing Vs. M/s Deen Dayal	Radha	03/20/2023	6/8/23	
			OMP (I) (Comm.) 1100/23	Yes Bank Ltd. Vs. Nitin Bhola	anjeev Kuma	05/23/2023	6/8/23	
			OMP (I) (Comm.) 1118/23	Yes Bank Ltd. Vs. Mohd. Azharuddin	anjeev Kuma	05/26/2023	6/8/23	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP (I) (Comm.) 1142/23	Toyota Fiancial Vs. Mintu Kumari	Rajesh Kumar	05/29/2023	6/9/23	
			OMP (I) (Comm.) 1140/23	Toyota Fiancial Vs. Kulwinder Singh	Rajesh Kumar	05/29/2023	6/9/23	
			OMP (I) (Comm.) 1143/23	Toyota Fiancial Vs. Durgesh Kumar	Rajesh Kumar	05/29/2023	6/9/23	
			OMP (I) (Comm.) 1145/23	Toyota Fiancial Vs. Aniket Gunda	Rajesh Kumar	05/29/2023	6/9/23	
			OMP (I) (Comm.) 1146	Toyota Fiancial Vs. Avinash Shukla	Rajesh Kumar	05/29/2023	6/9/23	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP (I) (Comm.) 1144	Toyota Fiancial Vs. Jitendra Kumar	Rajesh Kumar	05/29/2023	6/9/23	
			CS (Comm.) 337/23	Punjab National Bank Vs. Jogender	uman Rastog	06/02/2023	6/21/23	
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL					
21	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST	NIL					
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
23	MS. GROVER BALIGA	ANUSOUTH- EAST	NIL					
24	SH. BHUPESH KUMAR	SOUTH- EAST	CS/COM M/247/2 023	SUDHIR CHANDHOK V/S. NATIONAL CIVIL SOCIETY	Anish Sarna	14-03-2023	08-06-2023	
25	MS BHATIA	NIRJASOUTH- EAST	NIL					
26	SH. RAJESH KUMAR SINGH	SOUTH- EAST	NIL					
27	SH. SANJAY SHARMA-I	EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL						
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	CS-304/2021	ANUP GUPTA VS PINKI	VIKAS AHUJA	15.12.2021	05.06.2023		
30	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	DMM) 120/	VINOD AGGARWAL	SH. MOMIN	10.03.2023	05.06.2023		
31	MS. SUKHVINDER KAUR		NIL						
32	SH. SURENDER S. RATHI		NIL						

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
33	SH. REETESH SINGH			NIL				
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North- West		NIL				
35	SH.VINOD YADAV			NIL				
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North		NIL				
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of of
38	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
Total								53